

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2093
ANSWERED ON:27.03.2012
BILL FROM GUJARAT
Mahendrasinh Shri Chauhan ;Patil Shri C. R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Gujarat has re-submitted the 'Gujarat Control of Terrorism and Organised Crime (GUJCOC) Bill, 2003' for the approval of the Union Government; and

(b) if so, the time by which the GUJCOC Bill is likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam. The State Government of Gujarat has re-submitted the Gujarat Control of Terrorism and Organised Crime Bill, 2003, as passed by the State Legislature and reserved by the Governor of Gujarat for consideration of the President, which was received in the Ministry of Home Affairs on 11.11.2009.

(b): The President has withheld her assent from the Bill on 22.01.2012 as the State Government had not made any amendments in clauses 16 and 20 in the said Bill as per the directives contained in Presidential Message to the earlier Bill. The same has been conveyed to the Secretary to the Governor, Gujarat on 3.2.2012.